

**Non-procurement of rubber by STC**

\*49. SHRI M.J. VARKEY MATTATHIL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the reasons for non-procurement of rubber by STC in spite of Kerala Government exempting STC from Purchase Tax and Tyre manufacturers' demand for raw rubber?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): The STC is under orders to continue to procure and supply all grades of Natural Rubber to Advance Licence Holders against indents placed by them.

However, during the last two months no Advance Licence Holder has placed any indent for Natural Rubber with STC.

**Maintenance of Parks in CPWD Housing Complex, Vasant Vihar**

\*50. SHRIMATI BASANTI SARMA: Will the Minister OF URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that the parks maintained by CPWD in CPWD Housing Complex, Vasant Vihar, particularly Lok Sabha and Rajya Sabha quarters, are very much in deteriorating condition;

(b) whether it is also a fact that the concerned officials are not taking appropriate action for maintenance of parks in the colony;

(c) if so, the specific reasons therefor and Government's reaction in this regard; and

(d) what steps are being taken by Government to take action against the officials responsible for inaction?

THE MINISTER OF URBAN DEVELOPMENT (SHRI JAGMOHAN):  
(a) to (d) No, Sir. There are six Tot-lots/parks in pocket of Lok Sabha/Rajya Sabha quarters and they are fully developed with provision of compound wall/grill. Other spaces/parks in the area of General Pool housing and CBI Pool quarters have also been provided with compound wall/grill. However, growth of greenery in the parks is affected due to lack of unfiltered water supply in this area. Over the years, sub-soil water level has gone very low which is affecting the growth of vegetation in the parks. Special efforts are being made to augment water supply for maintenance of parks by boring deep tube-wells and bringing the treated sewage water supply from Vasant Kunj.